

LOK SABHA
STARRED QUESTION NO. *333
TO BE ANSWERED ON 09/08/2018

POSTS IN PSUs

*333. SHRI GANESH SINGH:

Will the Minister of Textiles वस्त्र मंत्री
be pleased to state:

- (a) the details of regular posts created and recruitment made in Public Sector Undertakings and Autonomous Organisations/Institutions under her Ministry since 1993.
- (b) the recruitment made in the new National Institute of Fashion Technology during the said period, categories-wise (SC/ST/OBC/UR);
- (c) the details of outsourced employees working on contract basis in Group 'A' post, company and category-wise along with the details of duration of contractual employees working with/without break, Institute-wise;
- (d) the percentage of contractual employees as compared to their total sanctioned posts, Speciality/Department and category-wise, and
- (e) whether action has been taken /is being taken by the Government to fill up the vacant and contractual posts on permanent basis, if so, the details thereof and if not, the reasons therefor?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति जूबिन इरानी)
MINISTER OF TEXTILES
(SMT. SMRITI ZUBIN IRANI)

(a) to (e): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY PART (a) TO (e) OF THE
LOK SABHA STARRED QUESTION NO.*333 FOR ANSWER ON
09.08.2018**

(a): A total of 2358 regular posts have been created in Public Sector Undertakings, Autonomous Organizations/Institutions under the Ministry of Textiles since 1993 out of which recruitment has been made for 2096 posts.

(b): Categories-wise recruitment made in National Institute of Fashion Technology (NIFT) including long term contract since 1993 is given below:

Category	Recruitment made
SC	273
ST	90
OBC	345
UR	862
Total	1570

(c): As per information collected from the institutes under the Ministry of Textiles, no institute has outsourced employees working on contractual basis in Group- A category except Indian Institute of Handloom Technology (IIHT) which has 15 outsourced employees (about 51.72% of sanctioned posts) in Group- A category. Terms and conditions of engagement of outsourced/contractual employees including duration of their contracts are decided by the institute on need basis.

(d): Percentage of direct contractual employees as compared to the total sanctioned strength of posts is about 16.39%, 8.47% and 23.67% in Group A, B and C category respectively in autonomous organizations/ institutions/ PSUs under the Ministry.

(e): Filling up posts is a continuous exercise. Action to fill up the vacant posts is taken by the respective organizations/ Institutes as per the provisions contained in the Recruitment Rules of the posts.

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